CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

C.P. No.298/2005 In O.A. No.147/2004

New Delhi this the 25th day of October, 2007

Hon'ble Mr. Justice M. Ramachandran, Vice Chairman (J) Hon'ble Mrs. Heena Ranjan, Member (A)

Shri Jastinder Singh, S/o Late Shri A.S. Sodhi, R/o J-169, Saket, New Delhi.

-Applicant

(By Advocate: Shri T.D. Yadav for Shri S.S. Tiwari)

Versus

- Shri A.K. Dua,
 Secretary,
 Department of Industrial Policy & Promotion,
 M/o Commerce & Industry,
 Udyog Bhawan, M.A.Road, New Delhi.
- Shri N.N. Prasad,
 Joint Secretary,
 Department of Industrial Policy & Promotion,
 M/o Commerce & Industry,
 Udyog Bhawan, M.A.Road, New Delhi.

-Respondents

(By Advocate: Shri V.S.R. Krishna)

ORDER (Oral)

Hon'ble Mr. Justice M. Ramachandran, VC(J)

It appears that Review Application is pending and listed for final hearing on 30.10.2007. In the circumstances, present application is closed but liberty is given to applicant to move appropriately in case it becomes necessary. Respondents are discharged.

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(Mrs. Neena Ranjan) Member (A) (M. Ramachandràn) Vice-Chailman (J)